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Notice

By virtue of an affidavit sworn before **Notary Public BALIGUDA** on Dated **24th April 2024**,**I**, **Mr. RAMESH CHANDRA MAHARANA**, Address **AT-NUASAHI**, **PO/PS-BALIGUDA**, **DIST-KANDHAMAL** have changed my **Son's** name from "SAWAN MAHARANA" to "RUDRANSH MAHARANA" for all purposes.

RAMESH CHANDRA MAHARANA

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